## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

### LOK SABHA STARRED QUESTION NO. †\*332 TO BE ANSWERED ON 03.01.2019

#### **Allocation of Funds**

### †\*332. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is aware that sports officer has not been posted/ appointed on permanent basis and funds have not been allocated to Chitrakoot district in Uttar Pradesh even after years since Chitrakoot was declared a district;
- (b) if so, the reasons therefor along with the reaction of the Government in this regard; and
- (c) the time by which the sports officer is likely to be posted/appointed in Chitrakoot district on permanent basis?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS [COL. RAJYAVARDHAN RATHORE (RETD.)]

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. †\*332 FOR 03.01.2019

ASKED BY SHRI BHAIRON PRASAD MISHRA REGARDING ALLOCATION OF FUNDS

- (a) As per the information provided by State Government of Uttar Pradesh there is already a sanctioned post of Regional Sports Officer for Circle Office of Chitrakoot Dham under Chitrakoot District against which, Shri Ajay Kumar Sethi, is posted/appointed in Chitrakoot district on permanent basis. In the FY 2018-19, for organizing various sports activities in Chitrakoot District, Rs.8,25,000/- has been allocated by the State Government of Uttar Pradesh.
- (b) & (c) In view of (a) above, question does not arise.

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